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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing – CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Shri Pankaj Srivastava, RP

ADVOCATE FOR PETITIONER/s:

VARSHA SRIRAM

FOR CYRIL AMARCHAND MANGALDAS

ADVOCATE FOR RESPONDENT/s:

Resolution Professional
Pankaj Srivastava
by *[Signature]*

ORDER

Heard Ms. Varsha Sriram, learned Counsel for the Petitioner and Shri Pankaj Srivastava, learned RP. Post the case on 24.01.2020

[Signature]
MEMBER(T)

[Signature]
MEMBER(J)

Puja
Verified

[Signature]
Court Officer